



Case Information System

National Core Version 2.0

eCourtIS DISTRICT

जिला एवं सत्र न्यायालय उज्जैन
श्री वृषकिशोर श्रीवास्तव

supuser

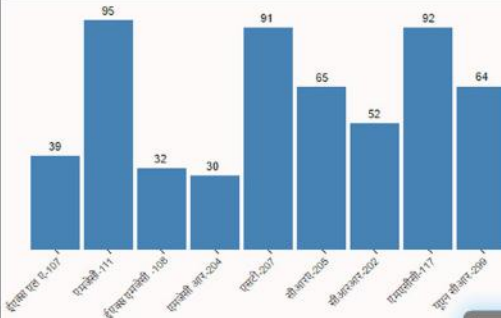
Logout NC2.0
30.05.2017

- Home
- मास्टर
- एडमिन मेनु
- प्रोसेस मास्टर्स
- फाइलिंग काउंटर
- केविट घारा
- शुल्क
- पंजीकरण की घारा
- प्रकरण के आवंटन
- केस की कार्यवाही
- लिटिगेंट अपडेटेशन
- प्रोसीडिंग/कार्यवाही रिपोर्ट
- सीजेपीएमसी
- Alerts (0 New)
- Today's Cases Civil(0)
- Today's Cases Criminal(0)
- Select Court
- Calendar

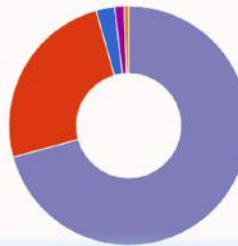
	आज के मामले	अदिकांकित मामले	इस महीने में मेरा निपटान	मेरे लंबित मामले	मीडीएशन कॉर्नर	गिनती/गणना
सिविल	0	279	0	280	मीडीएशन में लंबित	0
क्रिमिनल	0	198	0	199	इस महीने में रेफर्ड मीडिएशन मामले	0
कुल	0	477	0	479	इस माह में पूर्ण	0

सिविल क्रिमिनल दोनों शीर्ष 10 लंबित मामले देखें

प्रकरण के प्रकार से बार चार्ट



लंबित पाई चार्ट



Developed and implemented using Open Source technology.

Bilingual Version is adopted by

- ▶ Maharashtra - Marathi (Devanagari)
- ▶ U.P., M.P., Uttarakhand, Chhattisgarh - Hindi (Devanagari)
- ▶ Karnataka - Kannada
- ▶ Tamilnadu - Tamil
- ▶ Gujarat - Gujarati

Modules Implemented

- ▶ Filing-Scrutiny-Registration
- ▶ Daily Proceedings/Cause Lists/Disposal
- ▶ Summons/Notice Generation
- ▶ Orders/Judgements
- ▶ Pendency Monitoring Features in the form of Dashboards and Reports
- ▶ Citizen Interface in the form of Touch Screen Kiosk

Application implemented in more than 2800 (District and Taluka) Court Complexes across the country.

SMS functionality implemented for providing Case Status to Advocates and Litigants.



e-Courts

A Mission Mode Project to transform Justice delivery by ICT enablement of Courts



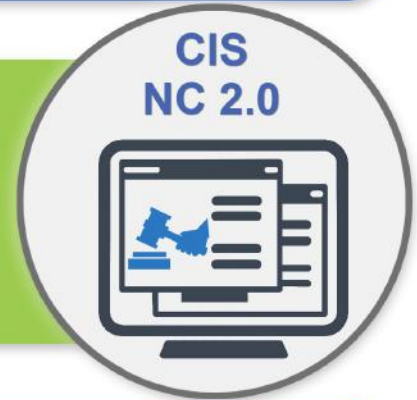
Indian Judiciary

The Project envisages

- > Providing efficient & time-bound citizen centric service delivery.
- > Providing transparency of Information and access to its stakeholders.
- > Enhancing judicial productivity both qualitatively & quantitatively.
- > Making the justice delivery system affordable, accessible, cost effective & transparent.

Case Information System- National Core Version 2.0 (CIS NC 2.0)

- > eCourts is developed using Open Source Technology.
- > CIS NC 2.0 is implemented in District & Taluka courts of the country.
- > Software is implemented in bilingual mode.
- > Case status provided through SMS to Advocates & Litigants.



CIS NC 2.0



ecourts.gov.in

ecourts.gov.in

- > ecourts.gov.in portal provides services to Citizens, Lawyers and Litigants.
- > Services like Case Status, Cause List and Orders/Judgments provided.
- > Entire case history is available.
- > More than 590 Districts, with 8.05 crore cases & 4.39 crore Orders/ Judgments online.

National Judicial Data Grid (NJDG) - njdg.ecourts.gov.in

- > NJDG is a part of eCourts Integrated Mission Mode Project.
- > NJDG works as a monitoring tool to identify, manage and reduce pendency.
- > Provide timely inputs for making policy decisions to reduce delay & arrears.
- > Promote transparency & access of information for all the stakeholders.



NJDG



Following data is available to the citizens from across the courts of the country :

- > Districts Covered : 597
- > District and Taluka Establishments : 5,632
- > Number of Cases : 8,05,11,264
- > Orders / Judgements : 4,39,42,664
- > Daily Hits Recorded : 10,15,405



e-Courts (Citizen Services)

A Mission Mode Project to transform Justice delivery by ICT enablement of Courts

The screenshot shows the eCourts Services portal interface. At the top, there are navigation links: Skip to Navigation, Skip to Main Content, Site map, and accessibility icons. The main header includes the logo and 'ECOURTS SERVICES District and Taluka Courts of India', along with a menu: Home, Supreme Court, High Courts, District Courts, NJDG, Contact Us.

On the left, a 'Search Menu' contains icons for: CNR Number, Case Status, Court Orders, and Cause List. The main content area features a search form titled 'SEARCH BY CNR NUMBER' with a search button. Below it, there are search options: 'Case Status - Search by Petitioners/Respondents Name' and 'Case Status - Search by Petitioners/Respondents Name'. A search result is displayed for a case in Aurangabad, showing details like 'R.C.A. - Civil Appeal', 'Filing Date: 30/10/2016', and 'Registration Date: 26/02/2016'. The case status is listed as '05th October 2016', '10th April 2017', and '13-District Judge-11 and Asst. Sessions Judge Abad'.

ecourts.gov.in portal provides services to Citizens, Lawyers and Litigants.

This block shows a detailed view of a case status report. It includes a 'Back' button and the title 'District and Sessions Court, Aurangabad'. The 'Case Details' section shows: R.C.A. - Civil Appeal, Filing Date: 30/10/2016, Registration Date: 26/02/2016, and MHAUD1006692016. The 'Case Status' section lists: 05th October 2016, 10th April 2017 (Case Not Updated), Report, and 13-District Judge-11 and Asst. Sessions Judge Abad. The 'Petitioner and Advocate' section is partially visible at the bottom.

Services like Case Status, Cause List and Orders/Judgments from the courts in the country are available to the citizens on the web portal.

This block shows a 'Cause List' for the District and Sessions Court, Aurangabad. The list includes columns for Case No., Party Name, and Status. The first few entries are: R.C.C.000902015 (The State of Maharashtra vs. Sampat Nagappa Prabhu), R.C.C.16880016 (The State of Maharashtra vs. Shiv Young Shree), R.C.C.00180003 (The State of Maharashtra vs. Diprind Unnathu Sani), R.C.C.00170001 (The State of Maharashtra vs. Shant Kishor Gopal), R.C.C.00020004 (The State of Maharashtra vs. Ashok Chaitan), and R.C.C.00030016 (The State of Maharashtra vs. Maheshwar Ashok Maheshwar Prasad).

Advocates can view the status of their cases and also their diary.

Case Status in the form of current status of the case and entire history of the case along with daily orders/judgments is available.

Government stake holders can also search the cases by Police Station, FIR Number, Case Type etc.

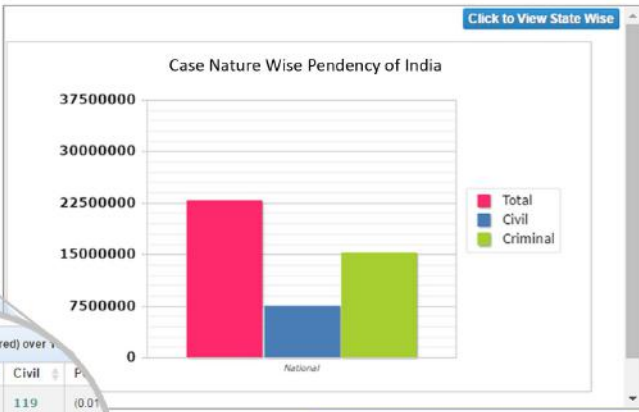
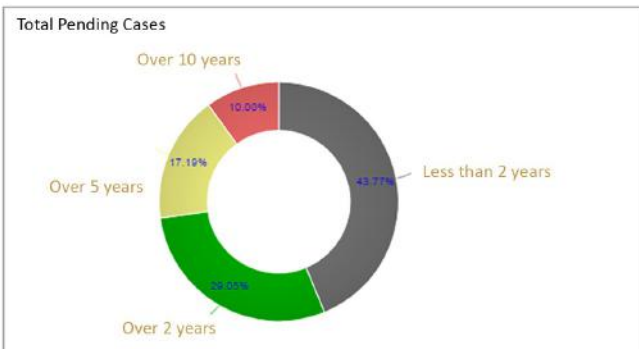
Data from more than 590 Districts, with 8.05 crore cases and 4.39 crore Judgments and Orders is available



National Judicial Data Grid (njdg.ecourts.gov.in)

JUDICIAL MANAGEMENT AND MONITORING

SUMMARY REPORT OF INDIA AS ON DATE :- 01/09/2016				
PARTICULARS	CIVIL CASES	CRIMINAL CASES	TOTAL CASES	PERCENTAGE
Cases Filed In Last Month	177185	498751	675932	
Cases Disposed In Last Month	206661	508855	715516	
Cases Disposed In Last Month (more than 10 years old)	8425	15486	23911	
Pre-Registration				
Cases-Under Objection	12558	27799	40357	
Cases- Under Rejected	95	295	390	
Cases-Pending Registration	213204	340114	553267	
Pending Cases				
Cases Pending over 10 years	664516	1622584	2287100	(10%)
Cases Pending (Between 5 to 10 years)	1,85937	2746833	3932770	(17.19%)
Cases Pending (Between 2 to 5 years)	226,175	4407036	4633211	(29.05%)
Cases Pending less than 2 years	343534	6578934	10014268	(43.77%)
Total Pending Cases	7525989	15355387	22881376	(100%)
Category Wise Pending Cases				
Senior Citizen	630138	136396	766534	(3.35%)
Filed By Women	1196074	1008395	2204469	
Monitoring Alert				



State	Civil	Percentage
ANDAMAN AND NICOBAR	119	(0.01%)
ANDHRA PRADESH	5174	(0.23%)
ASSAM	801	(0.04%)
BIHAR	34357	(1.5%)
CHHATTISGARH	33	(0.00%)
GOA	3332	(0.01%)

District Wise Report of Bihar

District	Civil
NAWADA	328
PATNA	4265
PURNEA	887
ROHTAS SASARAM	1405

State Wise Report of India

National Judicial Data Grid

- NJDG public access page, gives the consolidated figures of pendency of cases in District Judiciary across the country.
- Statistical data is automatically updated every day from the data of respective Court Complexes covered under the eCourts.
- Pending Civil and Criminal Cases segregated into age wise categories of up to 2 years, between 2 to 5 years, between 5 to 10 years and more than 10 years is shown.
- Information pertaining to Institution and Disposal of cases and also the cases filed by senior citizens and women is shown.
- Monitoring alerts like all cases listed today across the country and all the cases where no date is updated or a date more than 3 months later is updated.
- All the above referred statistics is provided in drill-down manner, from State to District, District to a Court establishment and then to the individual Court.
- NJDG contains information of 2.41 Crore pending cases out of approximately 8.05 Crore cases of District Judiciary.

Dash Board Civil and Criminal Court, Paithan - 6, MAHARASHTRA

State - Maharashtra - 1 | District - Aurangabad - 19 | Establishment - Civil and Criminal Court, P... | Court - All

	Today's Cases	Undated Cases	Disposal in this Month	My Pending	Mediation corner	Count
Civil	2	0	13	2533	Pending in Mediation	0
Criminal	132	0	111	8024	Mediation Cases in this Month	0
Total	134	0	124	10557	Completed in this Month	0

Case type Bar Chart | Pendency Pie Chart

Age Category	Count	Percentage
Up to 2 years	3,609	36%
2 to 5 years	3,756	36%
5 to 10 years	2,259	21%
10 to 15 years	414	4%
more than 15 years	320	3%